

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

207. C.P. (IB)/676(MB)2023

IN THE MATTER OF

Eurostar Clothing Private Limited

U/s 59 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 14.02.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

SHRI. SANJIV DUTT,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

None present. Adjourned to **18.03.2024.**

Sd/-
SANJIV DUTT
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/